

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.177/2003

MONDAY THIS THE 2ND DAY OF JANUARY 2006

C O R A M:

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

P.B.Ravindranathan, Staff No.J/E 752,
Mechanical Fitter High Skilled Grade II
working at JEE/E/PUMPS, Palghat
R/o Railway Quarters No.289-A, North Colony
Hemambika Nagar, Palghat.

Applicant

(By Advocate Mr.S.M.Prem)

Vs.

- 1 Chief Personnel Officer, Southern Railway Headquarters, Park Town, Chennai.
- 2 Senior Divisional Personnel Officer, Divisional Officer Personnel Branch, Southern Railway, Palghat.
- 3 Senior Divisional Electrical Engineer, Divisional Officer Southern Railway, Palghat.
- 4 Raffiulla, J/E 732, Technical Grade III, SSE/Electrical Office, Southern Railway, Erode.

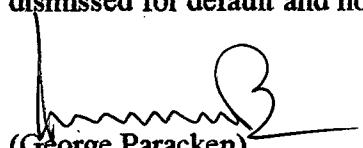
Respondents

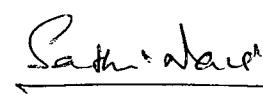
(By Advocate Mr.Thomas Mathew Nellimoottil)

O R D E R

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The counsel for the applicant was not present on the earlier dates of hearing. A last chance notice had been given as per orders dated 15.12.2005. To day when the matter came up for hearing there was no representation from the applicant. As such the O.A is dismissed for default and non prosecution on the part of the applicant.


(George Paracken)
Judicial Member


(Sathi Nair)
Vice Chairman

kkj